

MSTP/DY.No-786

22/10/14

[TO BE PUBLISHED IN PART-II, SECTION 3, SUB-SECTION (ii), OF THE GAZETTE OF INDIA, EXTRAORDINARY]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF DIRECT TAXES  
(Income-tax)

**NOTIFICATION**

New Delhi, dated the 22<sup>nd</sup> October, 2014

S.O.....(E)--- In exercise of the powers conferred by sub-sections (1) and (2) of section 120 of the Income-tax Act, 1961 ( 43 of 1961) and in supersession of the notification of the Government of India, Central Board of Direct Taxes number S.O.733(E), dated the 31<sup>st</sup> July, 2001, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub section (ii), dated the 31<sup>st</sup> July, 2001, except as respects things done or omitted to be done before such supersession, the Central Board of Direct Taxes hereby directs that the Income-tax authorities specified in column (2) of the Schedule below, having headquarters at the places specified in the corresponding entries in column (3), shall exercise the powers and perform the functions in respect of such territorial areas or of such persons or classes of persons or such incomes or classes of incomes or of such cases or classes of cases in respect of which the Income-tax Authorities specified in the corresponding entries in column (4) of the said Schedule having jurisdiction vested in them.

**SCHEDULE**

Seri al No.	Designation of the Income-tax Authorities	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
1.	Principal Chief Commissioner of Income-tax, Gujarat	Ahmedabad	(i) Chief Commissioner of Income-tax, Ahmedabad-1 (ii) Chief Commissioner of Income-tax, Ahmedabad -2 (iii) Chief Commissioner of Income-tax (TDS), Ahmedabad (iv) Chief Commissioner of Income-tax, Rajkot (v) Chief Commissioner of Income-tax, Surat (vi) Chief Commissioner of Income-tax, Vadodara
2.	Chief Commissioner of Income-tax, Ahmedabad-1	Ahmedabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-5 (iv) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-6
3.	Chief Commissioner of Income-tax, Ahmedabad -2	Ahmedabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-4 (iii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-7 (iv) Principal Commissioner/ Commissioner of Income-tax, Gandhinagar
4.	Chief Commissioner or Income-tax (TDS), Ahmedabad	Ahmedabad	(i) Commissioner of Income-tax (TDS), Ahmedabad (ii) Commissioner of Income-tax (TDS), Vadodara
5.	Chief Commissioner of Income-tax, Rajkot	Rajkot	(i) Principal Commissioner/ Commissioner of Income-tax, Rajkot-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Rajkot-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Rajkot-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Jamnagar
6.	Chief Commissioner of Income-tax, Surat	Surat	(i) Principal Commissioner/ Commissioner of Income-tax, Surat-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Surat-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Surat-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Valsad
7.	Chief Commissioner of Income-tax, Vadodara	Vadodara	(i) Principal Commissioner/ Commissioner of Income-tax, Vadodara-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Vadodara-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Vadodara-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Vadodara-4

Seen  
27/10/14

(1)	(2)	(3)	(4)
8.	Principal Chief Commissioner of Income-tax, Karnataka and Goa	Bangalore	(i) Chief Commissioner of Income-tax, Bangalore-1 (ii) Chief Commissioner of Income-tax, Bangalore-2 (iii) Chief Commissioner of Income-tax, Panaji (iv) Chief Commissioner of Income-tax (TDS), Bangalore (v) Principal Commissioner/ Commissioner of Income-tax, Bangalore-1
9.	Chief Commissioner of Income-tax, Bangalore-1	Bangalore	(i) Principal Commissioner/ Commissioner of Income-tax, Bangalore-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-3 (iii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-4 (iv) Principal Commissioner/ Commissioner of Income-tax, Mysore
10.	Chief Commissioner of Income-tax, Bangalore-2	Bangalore	(i) Principal Commissioner/ Commissioner of Income-tax, Bangalore-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-6 (iii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-7 (iv) Principal Commissioner/ Commissioner of Income-tax, Davanagere (v) Principal Commissioner/ Commissioner of Income-tax, Gulbarga.
11.	Chief Commissioner of Income-tax, Panaji	Panaji	(i) Principal Commissioner/ Commissioner of Income-tax, Panaji (ii) Principal Commissioner/ Commissioner of Income-tax, Belgaum (iii) Principal Commissioner/ Commissioner of Income-tax, Hubli (iv) Principal Commissioner/ Commissioner of Income-tax, Mangalore
12.	Chief Commissioner of Income-tax (TDS), Bangalore	Bangalore	(i) Commissioner of Income-tax (TDS), Bangalore (ii) Commissioner of Income-tax (TDS), Panaji
13.	Principal Chief Commissioner of Income-tax, Tamil Nadu	Chennai	(i) Chief Commissioner of Income-tax, Chennai-1 (ii) Chief Commissioner of Income-tax, Chennai-2 (iii) Chief Commissioner of Income-tax, Chennai-3 (iv) Chief Commissioner of Income-tax, Chennai-4 (v) Chief Commissioner of Income-tax, Coimbatore (vi) Chief Commissioner of Income-tax, Madurai (vii) Chief Commissioner of Income-tax, Tiruchirappalli (viii) Chief Commissioner of Income-tax (TDS), Chennai (ix) Commissioner of Income-tax (LTU), Chennai
14.	Chief Commissioner of Income-tax, Chennai-1	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-5 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-9
15.	Chief Commissioner of Income-tax, Chennai-2	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-4 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-7
16.	Chief Commissioner of Income-tax, Chennai-3	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-8 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-10
17.	Chief Commissioner of Income-tax, Chennai-4	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-6 (ii) Principal Commissioner/ Commissioner of Income-tax, Puducherry
18.	Chief Commissioner of Income-tax, Coimbatore	Coimbatore	(i) Principal Commissioner/ Commissioner of Income-tax, Coimbatore-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Coimbatore-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Coimbatore-3
19.	Chief Commissioner of Income-tax, Madurai	Madurai	(i) Principal Commissioner/ Commissioner of Income-tax, Madurai-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Madurai-2
20.	Chief Commissioner of Income-tax, Tiruchirappalli	Tiruchirappalli	(i) Principal Commissioner/ Commissioner of Income-tax, Tiruchirappalli-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Tiruchirappalli-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Salem
21.	Chief Commissioner of Income-tax (TDS), Chennai	Chennai	(i) Commissioner of Income-tax (TDS), Chennai (ii) Commissioner of Income-tax (TDS), Coimbatore
22.	Principal Chief Commissioner of Income-tax, Delhi	Delhi	(i) Chief Commissioner of Income-tax, Delhi-1 (ii) Chief Commissioner of Income-tax, Delhi-2 (iii) Chief Commissioner of Income-tax, Delhi-3 (iv) Chief Commissioner of Income-tax, Delhi-4 (v) Chief Commissioner of Income-tax, Delhi-5 (vi) Chief Commissioner of Income-tax, Delhi-6

(1)	(2)	(3)	(4)
			(vii) Chief Commissioner of Income-tax, Delhi-7 (viii) Chief Commissioner of Income-tax, Delhi-8 (ix) Chief Commissioner of Income-tax, Delhi-9 (x) Chief Commissioner of Income-tax ( TDS), Delhi
23.	Chief Commissioner of Income-tax, Delhi-1	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-10 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-11
24.	Chief Commissioner of Income-tax, Delhi-2	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-12 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-13
25.	Chief Commissioner of Income-tax, Delhi-3	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-14 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-15
26.	Chief Commissioner of Income-tax, Delhi-4	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-16 (iii) Commissioner of Income-tax (LTU), Delhi
27.	Chief Commissioner of Income-tax, Delhi-5	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-17 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-18
28.	Chief Commissioner of Income-tax, Delhi-6	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-6 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-19 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-20
29.	Chief Commissioner of Income-tax, Delhi-7	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-7 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-21
30.	Chief Commissioner of Income-tax, Delhi-8	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-8 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-22
31.	Chief Commissioner of Income-tax, Delhi-9	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-9 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-23 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-24
32.	Chief Commissioner of Income-tax (TDS), Delhi	Delhi	(i) Commissioner of Income-tax (TDS)-1, Delhi (ii) Commissioner of Income-tax (TDS)-2, Delhi
33.	Principal Chief Commissioner of Income-tax, Andhra Pradesh and Telangana.	Hyderabad	(i) Chief Commissioner of Income-tax, Hyderabad. (ii) Chief Commissioner of Income-tax, Vijayawada. (iii) Chief Commissioner of Income-tax, Visakhapatnam. (iv) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-1 (v) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-4 (vi) Commissioner of Income-tax (TDS), Hyderabad.
34.	Chief Commissioner of Income-tax, Hyderabad.	Hyderabad	(i) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-3 (iii) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-5 (iv) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-6 (v) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-7
35.	Chief Commissioner of Income-tax, Vijayawada.	Vijayawada	(i) Principal Commissioner/ Commissioner of Income-tax, Guntur (ii) Principal Commissioner/ Commissioner of Income-tax, Vijayawada (iii) Principal Commissioner/ Commissioner of Income-tax, Tirupati (iv) Principal Commissioner/ Commissioner of Income-tax, Kurmool
36.	Chief Commissioner of Income-tax, Visakhapatnam	Visakhapatnam	(i) Principal Commissioner/ Commissioner of Income-tax, Visakhapatnam-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Visakhapatnam-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Rajahmundry (iv) Commissioner of Income-tax (TDS), Vijayawada.
37.	Principal Chief Commissioner of Income-tax, West Bengal & Sikkim.	Kolkata	(i) Chief Commissioner of Income-tax, Kolkata -1 (ii) Chief Commissioner of Income-tax, Kolkata -2 (iii) Chief Commissioner of Income-tax, Kolkata -3 (iv) Chief Commissioner of Income-tax, Kolkata -4 (v) Chief Commissioner of Income-tax, Kolkata -5 (vi) Chief Commissioner of Income-tax, Kolkata -6 (vii) Chief Commissioner of Income-tax, Kolkata -7 (viii) Chief Commissioner of Income-tax, (TDS) Kolkata

(1)	(2)	(3)	(4)
38.	Chief Commissioner of Income-tax, Kolkata -1	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-10 (iii) Principal Commissioner/ Commissioner of Income-tax, Asansol
39.	Chief Commissioner of Income-tax, Kolkata -2	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-9
40.	Chief Commissioner of Income-tax, Kolkata-3	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-16
41.	Chief Commissioner of Income-tax, Kolkata-4	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-8
42.	Chief Commissioner of Income-tax, Kolkata-5	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-12 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-14
43.	Chief Commissioner of Income-tax, Kolkata -6	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-11 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-15 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-18 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolkata-19 (v) Principal Commissioner/ Commissioner of Income-tax, Siliguri (vi) Principal Commissioner/ Commissioner of Income-tax, Jalpaiguri
44.	Chief Commissioner of Income-tax, Kolkata -7	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-13 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-17 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-20 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolkata-21 (v) Principal Commissioner/ Commissioner of Income-tax, Durgapur (vi) Principal Commissioner/ Commissioner of Income-tax, Burdwan
45.	Chief Commissioner of Income-tax (TDS), Kolkata.	Kolkata	(i) Commissioner of Income-tax (TDS), Kolkata. (ii) Commissioner of Income-tax (TDS), Siliguri.
46.	Principal Chief Commissioner of Income-tax, Mumbai	Mumbai	(i) Chief Commissioner of Income-tax, Mumbai - 1 (ii) Chief Commissioner of Income-tax, Mumbai - 2 (iii) Chief Commissioner of Income-tax, Mumbai - 3 (iv) Chief Commissioner of Income-tax, Mumbai - 4 (v) Chief Commissioner of Income-tax, Mumbai - 5 (vi) Chief Commissioner of Income-tax, Mumbai - 6 (vii) Chief Commissioner of Income-tax, Mumbai - 7 (viii) Chief Commissioner of Income-tax, Mumbai - 8 (ix) Chief Commissioner of Income-tax, Mumbai - 9 (x) Chief Commissioner of Income-tax, Mumbai - 10 (xi) Chief Commissioner of Income-tax, Mumbai - 11 (xii) Chief Commissioner of Income-tax (TDS), Mumbai (xiii) Commissioner of Income-tax (LTU)
47.	Chief Commissioner of Income-tax, Mumbai - 1	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 1 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 2 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 16
48.	Chief Commissioner of Income-tax, Mumbai - 2	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 3 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 4 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 5
49.	Chief Commissioner of Income-tax, Mumbai - 3	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 6 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 7 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 8
50.	Chief Commissioner of Income-tax, Mumbai - 4	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 9 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 10 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 11
51.	Chief Commissioner of Income-tax, Mumbai -5	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 12 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 13 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 14
52.	Chief Commissioner of Income-tax, Mumbai -6	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 15 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 27 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 28

(1)	(2)	(3)	(4)
53.	Chief Commissioner of Income-tax, Mumbai -7	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 17 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 18 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 19
54.	Chief Commissioner of Income-tax, Mumbai -8	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 20 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 21 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 22 (iv) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 23
55.	Chief Commissioner of Income-tax, Mumbai -9	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 24 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 25 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 26
56.	Chief Commissioner of Income-tax, Mumbai - 10	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 29 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 30 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 31
57.	Chief Commissioner of Income-tax, Mumbai - 11	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 32 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 33 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 34 (iv) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 35
58.	Chief Commissioner of Income-tax (TDS), Mumbai	Mumbai	(i) Commissioner of Income-tax (TDS)-1, Mumbai (ii) Commissioner of Income-tax (TDS)-2, Mumbai
59.	Principal Chief Commissioner of Income-tax, Pune	Pune	(i) Chief Commissioner of Income-tax, Pune (ii) Chief Commissioner of Income-tax, Thane (iii) Chief Commissioner of Income-tax, Nasik (iv) Principal Commissioner/ Commissioner of Income-tax, Pune-1 (v) Principal Commissioner/ Commissioner of Income-tax, Pune-2 (vi) Principal Commissioner/ Commissioner of Income-tax, Pune-3 (vii) Commissioner of Income-tax (TDS), Pune
60.	Chief Commissioner of Income-tax, Pune	Pune	(i) Principal Commissioner/ Commissioner of Income-tax, Pune-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Pune-5 (iii) Principal Commissioner/ Commissioner of Income-tax, Pune-6 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolhapur-1 (v) Principal Commissioner/ Commissioner of Income-tax, Kolhapur-2
61.	Chief Commissioner of Income-tax, Thane	Thane	(i) Principal Commissioner/ Commissioner of Income-tax, Thane-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Thane-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Thane-3
62.	Chief Commissioner of Income-tax, Nasik	Nasik	(i) Principal Commissioner/ Commissioner of Income-tax, Nasik-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Nasik-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Aurangabad-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Aurangabad-2
63.	Principal Chief Commissioner of Income-tax, Madhya Pradesh and Chhattisgarh	Bhopal	(i) Chief Commissioner of Income-tax, Raipur (ii) Chief Commissioner of Income-tax, Indore (iii) Principal Commissioner/ Commissioner of Income-tax, Bhopal-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Bhopal-2 (v) Principal Commissioner/ Commissioner of Income-tax, Gwalior (vi) Principal Commissioner/ Commissioner of Income-tax, Jabalpur-1 (vii) Principal Commissioner/ Commissioner of Income-tax, Jabalpur-2 (viii) Commissioner of Income-tax (TDS), Bhopal
64.	Chief Commissioner of Income-tax, Raipur	Raipur	(i) Principal Commissioner/ Commissioner of Income-tax, Raipur-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Raipur-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Bilaspur
65.	Chief Commissioner of Income-tax, Indore	Indore	(i) Principal Commissioner/ Commissioner of Income-tax, Indore-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Indore-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ujjain
66.	Principal Chief Commissioner of Income-tax, Odisha	Bhubaneswar	(i) Principal Commissioner/ Commissioner of Income-tax, Bhubaneswar-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Bhubaneswar-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Cuttack (iv) Principal Commissioner/ Commissioner of Income-tax, Sambalpur (iv) Commissioner of Income-tax (TDS), Bhubaneswar

(1)	(2)	(3)	(4)
67.	Principal Chief Commissioner of Income-tax, NWR	Chandigarh	(i) Chief Commissioner of Income-tax, Panchkula (ii) Chief Commissioner of Income-tax, Ludhiana (iii) Chief Commissioner of Income-tax, Amritsar (iv) Chief Commissioner of Income-tax, Shimla (v) Principal Commissioner/ Commissioner of Income-tax, Chandigarh-1 (vi) Principal Commissioner/ Commissioner of Income-tax, Chandigarh-2 (vii) Commissioner of Income-tax (TDS)-1, Chandigarh. (viii) Commissioner of Income-tax (TDS)-2, Chandigarh.
68.	Chief Commissioner of Income-tax, Panchkula	Panchkula	(i) Principal Commissioner/ Commissioner of Income-tax, Panchkula. (ii) Principal Commissioner/ Commissioner of Income-tax, Karnal (iii) Principal Commissioner/ Commissioner of Income-tax, Faridabad. (iv) Principal Commissioner/ Commissioner of Income-tax, Gurgaon. (v) Principal Commissioner/ Commissioner of Income-tax, Rohtak. (vi) Principal Commissioner/ Commissioner of Income-tax, Hisar
69.	Chief Commissioner of Income-tax, Ludhiana	Ludhiana	(i) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Jalandhar-1 (v) Principal Commissioner/ Commissioner of Income-tax, Jalandhar-2 (vi) Principal Commissioner/ Commissioner of Income-tax, Patiala.
70.	Chief Commissioner of Income-tax, Amritsar	Amritsar	(i) Principal Commissioner/ Commissioner of Income-tax, Amritsar-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Amritsar-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Bhatinda. (iv) Principal Commissioner/ Commissioner of Income-tax, Jammu.
71.	Chief Commissioner of Income-tax, Shimla	Shimla	(i) Principal Commissioner/ Commissioner of Income-tax, Shimla.
72.	Principal Chief Commissioner of Income- Tax, NER	Guwahati	(i) Chief Commissioner of Income-tax, Shillong (ii) Principal Commissioner/ Commissioner of Income-tax, Guwahati-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Guwahati-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Jorhat (v) Commissioner of Income-tax (TDS), Guwahati
73.	Chief Commissioner of Income-tax, Shillong	Shillong	(i) Principal Commissioner/ Commissioner of Income-tax, Shillong (ii) Principal Commissioner/ Commissioner of Income-tax, Dibrugarh
74.	Principal Chief Commissioner of Income-tax, Rajasthan	Jaipur	(i) Chief Commissioner of Income-tax, Udaipur (ii) Chief Commissioner of Income-tax, Jodhpur (iii) Principal Commissioner/ Commissioner of Income-tax, Jaipur-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Jaipur-2 (v) Principal Commissioner/ Commissioner of Income-tax, Jaipur-3 (vi) Principal Commissioner/ Commissioner of Income-tax-Alwar (vii) Commissioner of Income-tax (TDS), Jaipur
75.	Chief Commissioner of Income-tax, Udaipur	Udaipur	(i) Principal Commissioner/ Commissioner of Income-tax, Udaipur (ii) Principal Commissioner/ Commissioner of Income-tax, Kota (iii) Principal Commissioner/ Commissioner of Income-tax, Ajmer
76.	Chief Commissioner of Income-tax, Jodhpur	Jodhpur	(i) Principal Commissioner/ Commissioner of Income-tax, Jodhpur-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Jodhpur-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Bikaner
77.	Principal Chief Commissioner of Income-tax, UP (West) and Uttarakhand	Kanpur	(i) Chief Commissioner of Income-tax, Ghaziabad (ii) Chief Commissioner of Income-tax, Dehradun (iii) Principal Commissioner/ Commissioner of Income-tax, Kanpur-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Kanpur-2 (v) Principal Commissioner/ Commissioner of Income-tax, Agra-1 (vi) Principal Commissioner/ Commissioner of Income-tax, Agra-2 (vii) Commissioner of Income-tax (TDS), Kanpur

(1)	(2)	(3)	(4)
78.	Chief Commissioner of Income-tax, Ghaziabad	Ghaziabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ghaziabad (ii) Principal Commissioner/ Commissioner of Income-tax, Noida (iii) Principal Commissioner/ Commissioner of Income-tax, Meerut (iv) Principal Commissioner/ Commissioner of Income-tax, Muzaffarnagar (v) Principal Commissioner/ Commissioner of Income-tax, Aligarh
79.	Chief Commissioner of Income-tax, Dehradun	Dehradun	(i) Principal Commissioner/ Commissioner of Income-tax, Dehradun (ii) Principal Commissioner/ Commissioner of Income-tax, Haldwani
80.	Principal Chief Commissioner of Income-tax, Kerala	Kochi	(i) Chief Commissioner of Income-tax, Thiruvananthapuram (ii) Principal Commissioner/ Commissioner of Income-tax, Kochi-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Kochi-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Thrissur (v) Principal Commissioner/ Commissioner of Income-tax, Kozhikode (vi) Commissioner of Income-tax (TDS), Kochi
81.	Chief Commissioner of Income-tax, Thiruvananthapuram	Thiruvananthapuram	(i) Principal Commissioner/ Commissioner of Income-tax, Thiruvananthapuram (ii) Principal Commissioner/ Commissioner of Income-tax, Kottayam
82.	Principal Chief Commissioner of Income-tax, UP (East)	Lucknow	(i) Chief Commissioner of Income-tax, Allahabad (ii) Chief Commissioner of Income-tax, Bareilly (iii) Principal Commissioner/ Commissioner of Income-tax, Lucknow-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Lucknow-2 (v) Principal Commissioner/ Commissioner of Income-tax, Faizabad (vi) Commissioner of Income-tax (TDS), Lucknow
83.	Chief Commissioner of Income-tax, Allahabad.	Allahabad	(i) Principal Commissioner/ Commissioner of Income-tax, Allahabad (ii) Principal Commissioner/ Commissioner of Income-tax, Varanasi (iii) Principal Commissioner/ Commissioner of Income-tax, Gorakhpur
84.	Chief Commissioner of Income-tax, Bareilly.	Bareilly	(i) Principal Commissioner/ Commissioner of Income-tax, Bareilly (ii) Principal Commissioner/ Commissioner of Income-tax, Moradabad
85.	Principal Chief Commissioner of Income-tax, Nagpur	Nagpur	(i) Principal Commissioner/ Commissioner of Income-tax, Nagpur-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Nagpur-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Nagpur-3 (iv) Principal Commissioner/ Commissioner of Income-tax (TDS), Nagpur
86.	Principal Chief Commissioner of Income-tax, Bihar and Jharkhand	Patna	(i) Chief Commissioner of Income-tax, Ranchi (ii) Principal Commissioner/ Commissioner of Income-tax, Patna-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Patna-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Muzaffarpur (v) Principal Commissioner/ Commissioner of Income-tax, Bhagalpur (vi) Commissioner of Income-tax (TDS), Patna
87.	Chief Commissioner of Income-tax, Ranchi	Ranchi	(i) Principal Commissioner/ Commissioner of Income-tax, Ranchi (ii) Principal Commissioner/ Commissioner of Income-tax, Jamshedpur (iii) Principal Commissioner/ Commissioner of Income-tax, Dhanbad (iv) Principal Commissioner/ Commissioner of Income-tax, Hazaribagh

This notification shall come into force with effect from 15<sup>th</sup> day of November, 2014.

[Notification No. 5] /2014. F. No. 187 /35 /2014 (ITA.I)]



DEEPSHIKHA SHARMA  
Director to the Government of India

To  
The Manager  
Government of India Press  
Ring Road, Mayapuri Industrial Area (Near Rajouri Garden), New Delhi.

[भारत के राजपत्र, असाधारण, भाग-II, खंड 3, उप-खंड (ii) में प्रकाशनार्थ]

भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग  
(केन्द्रीय प्रत्यक्ष कर बोर्ड)

अधिसूचना

नई दिल्ली, दिनांक २२ अक्टूबर, 2014

का.आ. सं. (अ)- आयकर अधिनियम, 1961 (1961 का 43) की धारा 120 की उपधारा (1) और (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तथा भारत के राजपत्र, असाधारण भाग-II, खंड-3, उप खंड (ii) में प्रकाशित भारत सरकार, केन्द्रीय प्रत्यक्ष कर बोर्ड की अधिसूचना सं.का.आ. 733 (अ), दिनांक 31 जुलाई, 2001 का अधिक्रमण करते हुए, ऐसे अधिक्रमणों से पहले किए गए अथवा न किए गए कार्यों को छोड़कर केन्द्रीय प्रत्यक्ष कर बोर्ड एतद्वारा यह निदेश देता है कि नीचे दी गई अनुसूची के स्तम्भ (2) में विनिर्दिष्ट आयकर प्राधिकारियों जिनके मुख्यालय स्तम्भ (3) में तदनुरूपी प्रविष्टियों में विनिर्दिष्ट स्थानों पर हैं, ऐसे प्रादेशिक क्षेत्रों अथवा ऐसे व्यक्तियों अथवा व्यक्तियों के वर्गों अथवा ऐसी आय अथवा आय के वर्गों अथवा ऐसे मामलों अथवा मामलों के वर्गों, जिनके सम्बंध में उक्त अनुसूची के स्तम्भ (4) में तदनुरूपी प्रविष्टियों में विनिर्दिष्ट आयकर प्राधिकारियों को क्षेत्राधिकार सौंपा गया है, के संबंध में शक्तियों का प्रयोग करेंगे और कार्यों का निष्पादन करेंगे।

अनुसूची

क्र.सं.	आयकर अधिकारियों के पदनाम	मुख्यालय	अधिकार क्षेत्र
(1)	(2)	(3)	(4)
1.	प्रधान मुख्य आयकर आयुक्त, गुजरात	अहमदाबाद	(i) मुख्य आयकर आयुक्त, अहमदाबाद -1 (ii) मुख्य आयकर आयुक्त, अहमदाबाद -2 (iii) मुख्य आयुक्त या आयकर (टीडीएस) - अहमदाबाद (iv) मुख्य आयकर आयुक्त, राजकोट (V) मुख्य आयकर आयुक्त, सूरत (vi) मुख्य आयकर आयुक्त, वडोदरा
2.	मुख्य आयकर आयुक्त, अहमदाबाद-1	अहमदाबाद	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, अहमदाबाद -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, अहमदाबाद -2



<p>(iv) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-3</p> <p>(iii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-2</p> <p>(ii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-1</p> <p>(i) प्रदान आयकर आयक/आयकर आयकत, वडीदरा</p>		<p>वडीदरा</p> <p>मूल्य आयकर आयक,</p>	7.
<p>(iv) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-3</p> <p>(iii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-2</p> <p>(ii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-1</p> <p>(i) प्रदान आयकर आयक/आयकर आयकत, वडीदरा</p>		<p>वडीदरा</p> <p>मूल्य आयकर आयक,</p>	6.
<p>(iv) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-3</p> <p>(iii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-2</p> <p>(ii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-1</p> <p>(i) प्रदान आयकर आयक/आयकर आयकत, वडीदरा</p>		<p>वडीदरा</p> <p>मूल्य आयकर आयक,</p>	5.
<p>(ii) आयकर आयक (टीडीएस), वडीदरा</p> <p>(i) आयकर आयक (टीडीएस), अहेमदाबाद</p>	अहेमदाबाद	<p>(टीडीएस), अहेमदाबाद</p> <p>मूल्य आयकर आयक</p>	4.
<p>(iv) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-7</p> <p>(iii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-4</p> <p>(ii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-3</p> <p>(i) प्रदान आयकर आयक/आयकर आयकत, वडीदरा</p>	अहेमदाबाद	<p>अहेमदाबाद-2</p> <p>मूल्य आयकर आयक,</p>	3.
<p>(iv) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-6</p> <p>(iii) प्रदान आयकर आयक/आयकर आयकत, वडीदरा-5</p>			

			आयुक्त, वडोदरा-4
8.	प्रधान मुख्य आयकर आयुक्त, कर्नाटक और गोवा	बंगलौर	(i) मुख्य आयकर आयुक्त, बंगलौर -1 (ii) मुख्य आयकर आयुक्त, बंगलौर -2 (iii) मुख्य आयकर आयुक्त, पणजी (iv) मुख्य आयकर आयुक्त (टीडीएस), बंगलौर (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर -1
9.	मुख्य आयकर आयुक्त, बंगलौर -1	बंगलौर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर -2 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर -3 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर-4 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, मैसूर
10.	मुख्य आयकर आयुक्त, बंगलौर-2	बंगलौर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर-5 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर -6 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बंगलौर -7 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, दावणगेरे (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, गुलबर्गा
11.	मुख्य आयकर आयुक्त, पणजी	पणजी	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, पणजी (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बेलगाम (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, हुबली (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, मंगलौर
12.	मुख्य आयकर आयुक्त (टीडीएस), बंगलौर	बंगलौर	(i) आयकर आयुक्त (टीडीएस), बंगलौर (i) आयकर आयुक्त (टीडीएस), पणजी
13.	प्रधान मुख्य आयकर	चेन्नई	(i) मुख्य आयकर आयुक्त, चेन्नई 1

	आयुक्त, तमिलनाडु		(ii) मुख्य आयकर आयुक्त, चेन्नई-2 (iii) मुख्य आयकर आयुक्त, चेन्नई -3 (iv) मुख्य आयकर आयुक्त, चेन्नई -4 (V) मुख्य आयकर आयुक्त, कोयंबटूर (vi) मुख्य आयकर आयुक्त, मदुरै (vii) मुख्य आयकर आयुक्त, तिरुचिरापल्ली (viii) मुख्य आयकर आयुक्त (टीडीएस), चेन्नई (ix) आयकर आयुक्त (एलटीयू), चेन्नई
14.	मुख्य आयकर आयुक्त, चेन्नई -1	चेन्नई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -5 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई-9
15.	मुख्य आयकर आयुक्त, चेन्नई-2	चेन्नई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई-2 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -4 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई-7
16.	मुख्य आयकर आयुक्त, चेन्नई -3	चेन्नई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -3 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -8 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई-10
17.	मुख्य आयकर आयुक्त, चेन्नई -4	चेन्नई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, चेन्नई -6 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुडुचेरी
18.	मुख्य आयकर आयुक्त, कोयंबटूर	कोयंबटूर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोयंबटूर 1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोयंबटूर 2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त,

			कोयंबटूर 3
19.	मुख्य आयकर आयुक्त, मदुरै	मदुरै	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, मदुरै 1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मदुरै 2
20.	मुख्य आयकर आयुक्त, तिरुचिरापल्ली	तिरुचिरापल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, तिरुचिरापल्ली -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, तिरुचिरापल्ली -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, सलेम
21.	मुख्य आयकर आयुक्त (टीडीएस), चेन्नई	चेन्नई	(i) आयकर आयुक्त (टीडीएस), चेन्नई (ii) आयकर आयुक्त (टीडीएस), कोयंबटूर
22.	प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली	दिल्ली	(i) मुख्य आयकर आयुक्त, दिल्ली-1 (ii) मुख्य आयकर आयुक्त, दिल्ली-2 (iii) मुख्य आयकर आयुक्त, दिल्ली -3 (iv) मुख्य आयकर आयुक्त, दिल्ली-4 (V) मुख्य आयकर आयुक्त, दिल्ली-5 (Vi) मुख्य आयकर आयुक्त, दिल्ली -6 (vii) मुख्य आयकर आयुक्त, दिल्ली -7 (viii) मुख्य आयकर आयुक्त, दिल्ली-8 (xi) मुख्य आयकर आयुक्त, दिल्ली -9 (x) मुख्य आयकर आयुक्त, टीडीएस
23.	मुख्य आयकर आयुक्त, दिल्ली-1	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -10 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -11
24.	मुख्य आयकर आयुक्त, दिल्ली-2	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-2 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -12 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -13
25.	मुख्य आयकर आयुक्त, दिल्ली -3	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -3

			(ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -14 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -15
26.	मुख्य आयकर आयुक्त, दिल्ली-4	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-4 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -16 (iii) आयकर आयुक्त (एलटीयू), दिल्ली
27.	मुख्य आयकर आयुक्त, दिल्ली-5	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-5 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -17 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -18
28.	मुख्य आयकर आयुक्त, दिल्ली -6	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-6 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -19 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -20
29.	मुख्य आयकर आयुक्त, दिल्ली -7	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-7 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -21
30.	मुख्य आयकर आयुक्त, दिल्ली-8	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-8 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -22
31.	मुख्य आयकर आयुक्त, दिल्ली -9	दिल्ली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली-9 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -23 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, दिल्ली -24
32.	मुख्य आयकर आयुक्त टीडीएस, दिल्ली	दिल्ली	(i) आयकर आयुक्त (टीडीएस), -1, दिल्ली (ii) आयकर आयुक्त (टीडीएस), -2, दिल्ली

37.	प्रधान आयकर आयुक्त/आयकर आयुक्त, पश्चिम बंगाल और सिक्किम	कोलकाता	(i) मुख्य आयकर आयुक्त, कोलकाता-1 (ii) मुख्य आयकर आयुक्त, कोलकाता-2 (iii) मुख्य आयकर आयुक्त, कोलकाता-3 (iv) मुख्य आयकर आयुक्त, कोलकाता-4
36.	मुख्य आयकर आयुक्त, विशालाखापतनम	विशालाखापतनम	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, विशालाखापतनम-1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, विशालाखापतनम-2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, राजामुंदरी (iv) आयकर आयुक्त (टीडीएस), विजयवाड़ा
35.	मुख्य आयकर आयुक्त, विजयवाड़ा	विजयवाड़ा	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, बुर्से (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, विजयवाड़ा (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, तिरुपति (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, कर्नूल
34.	मुख्य आयकर आयुक्त, हैदराबाद	हैदराबाद	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद-2 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद-3 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद 5 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद-6 (v) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद 7
33.	प्रधान मुख्य आयकर आयुक्त, आंध्र प्रदेश और तेलंगाना	हैदराबाद	(i) मुख्य आयकर आयुक्त, हैदराबाद (ii) मुख्य आयकर आयुक्त, विजयवाड़ा (iii) मुख्य आयकर आयुक्त, विशालाखापतनम (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद 1 (v) प्रधान आयकर आयुक्त/आयकर आयुक्त, हैदराबाद-4 (vi) आयकर आयुक्त (टीडीएस), हैदराबाद.



47.	मूल्य आयकर आर्यक्त, मूंबई - 1	मूंबई	(i) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, मूंबई - 1 (ii) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, मूंबई - 2 (iii) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, मूंबई - 16
46.	प्रधान मूल्य आयकर आर्यक्त, मूंबई	मूंबई	(i) मूल्य आयकर आर्यक्त, मूंबई - 1 (ii) मूल्य आयकर आर्यक्त, मूंबई - 2 (iii) मूल्य आयकर आर्यक्त, मूंबई - 3 (iv) मूल्य आयकर आर्यक्त, मूंबई - 4 (v) मूल्य आयकर आर्यक्त, मूंबई - 5 (vi) मूल्य आयकर आर्यक्त, मूंबई - 6 (vii) मूल्य आयकर आर्यक्त, मूंबई - 7 (viii) मूल्य आयकर आर्यक्त, मूंबई - 8 (ix) मूल्य आयकर आर्यक्त, मूंबई - 9 (x) मूल्य आयकर आर्यक्त, मूंबई - 10 (xi) मूल्य आयकर आर्यक्त, मूंबई - 11 (xii) मूल्य आयकर आर्यक्त (टीडीएस), मूंबई (xiii) आयकर आर्यक्त (एलटीए)
45.	मूल्य आयकर आर्यक्त, कोलकाता- टीडीएस	कोलकाता	(i) आयकर आर्यक्त (टीडीएस), कोलकाता. (ii) आयकर आर्यक्त (टीडीएस), सिरीगुडी
44.	मूल्य आयकर आर्यक्त, कोलकाता-7	कोलकाता	(i) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, कोलकाता-17 (ii) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, कोलकाता-13 (iii) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, कोलकाता-20 (iv) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, कोलकाता-21 (v) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, दूबपुर (vi) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, बटवान
			(v) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, सिरीगुडी (vi) प्रधान आयकर आर्यक्त/आयकर आर्यक्त, जलपाईगुडी





	मुंबई -8		आयुक्त, मुंबई - 20 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 21 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 22 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 23
55.	मुख्य आयकर आयुक्त, मुंबई -9	मुंबई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 24 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 25 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 26
56.	मुख्य आयकर आयुक्त, मुंबई - 10	मुंबई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 29 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 30 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 31
57.	मुख्य आयकर आयुक्त, मुंबई - 11	मुंबई	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 32 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 33 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 34 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुंबई - 35
58.	मुख्य आयकर आयुक्त - (टीडीएस), मुंबई	मुंबई	(i) आयकर आयुक्त (टीडीएस), -1, मुंबई (ii) आयकर आयुक्त (टीडीएस), -2, मुंबई
59.	प्रधान मुख्य आयकर आयुक्त, पुणे	पुणे	(i) मुख्य आयकर आयुक्त, पुणे (ii) मुख्य आयकर आयुक्त, थाणे (iii) मुख्य आयकर आयुक्त, नासिक (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुणे -1 (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुणे-2 (vi) प्रधान आयकर आयुक्त/आयकर आयुक्त

			आयुक्त, पुणे -3 (vii) आयकर आयुक्त (टीडीएस), पुणे
60.	मुख्य आयकर आयुक्त, पुणे	पुणे	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुणे-4 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुणे -5 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, पुणे -6 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोल्हापुर 1 (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोल्हापुर 2
61.	मुख्य आयकर आयुक्त, थाणे	थाणे	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, थाणे-1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, थाणे-2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, थाणे -3
62.	मुख्य आयकर आयुक्त, नासिक	नासिक	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, नासिक -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, नासिक -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, औरंगाबाद -1 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, औरंगाबाद -2
63.	प्रधान मुख्य आयकर आयुक्त, मध्य प्रदेश और छत्तीसगढ़	भोपाल	(i) मुख्य आयकर आयुक्त, रायपुर (ii) मुख्य आयकर आयुक्त, इंदौर (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, भोपाल 1 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, भोपाल-2 (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, ग्वालियर (vi) प्रधान आयकर आयुक्त/आयकर आयुक्त, जबलपुर -1 (vii) प्रधान आयकर आयुक्त/आयकर

			आयुक्त, जबलपुर -2 (viii) आयकर आयुक्त (टीडीएस), भोपाल
64.	मुख्य आयकर आयुक्त, रायपुर	रायपुर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, रायपुर -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, रायपुर -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, बिलासपुर
65.	मुख्य आयकर आयुक्त, इंदौर	इंदौर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, इंदौर -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, इंदौर -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, उज्जैन
66.	प्रधान मुख्य आयकर आयुक्त, ओडिशा	भुवनेश्वर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, भुवनेश्वर -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, भुवनेश्वर -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, कटक (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, संबलपुर (iv) आयकर आयुक्त (टीडीएस), भुवनेश्वर
67.	प्रधान मुख्य आयकर आयुक्त, एनडब्ल्यूआर	चंडीगढ़	(i) मुख्य आयकर आयुक्त, पंचकूला (ii) मुख्य आयकर आयुक्त, लुधियाना (iii) मुख्य आयकर आयुक्त, अमृतसर (iv) मुख्य आयकर आयुक्त, शिमला (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, चंडीगढ़ 1 (vi) प्रधान आयकर आयुक्त/आयकर आयुक्त, चंडीगढ़ -2 (vii) आयकर आयुक्त (टीडीएस) -1, चंडीगढ़ (viii) आयकर आयुक्त (टीडीएस)-2, चंडीगढ़
68.	मुख्य आयकर आयुक्त, पंचकूला	पंचकूला	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, पंचकूला (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, करनाल

			<p>(iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, फरीदाबाद</p> <p>(iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, गुड़गांव</p> <p>(V) प्रधान आयकर आयुक्त/आयकर आयुक्त, रोहतक</p> <p>(vi) प्रधान आयकर आयुक्त/आयकर आयुक्त, हिसार</p>
69.	मुख्य आयकर आयुक्त, लुधियाना	लुधियाना	<p>(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, लुधियाना -1</p> <p>(ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, लुधियाना -2</p> <p>(iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, लुधियाना -3</p> <p>(iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, जालंधर -1</p> <p>(V) प्रधान आयकर आयुक्त/आयकर आयुक्त, जालंधर -2</p> <p>(Vi) प्रधान आयकर आयुक्त/आयकर आयुक्त, पटियाला</p>
70.	मुख्य आयकर आयुक्त, अमृतसर	अमृतसर	<p>(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, अमृतसर -1</p> <p>(ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, अमृतसर -2</p> <p>(iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, भटिंडा</p> <p>(iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, जम्मू</p>
71.	मुख्य आयकर आयुक्त, शिमला	शिमला	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, शिमला
72.	प्रधान मुख्य आयकर आयुक्त, एनईआर	गुवाहाटी	<p>(i) मुख्य आयकर आयुक्त, शिलांग</p> <p>(ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, गुवाहाटी 1</p> <p>(iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, गुवाहाटी 2</p> <p>(iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, जोरहाट</p>



			(vii) आयकर आयुक्त (टीडीएस), कानपुर
78.	मुख्य आयकर आयुक्त, गाजियाबाद	गाजियाबाद	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, गाजियाबाद (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, नोएडा (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मेरठ (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुजफ्फरनगर (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, अलीगढ़
79.	मुख्य आयकर आयुक्त, देहरादून	देहरादून	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, देहरादून (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, हल्द्वानी
80.	प्रधान मुख्य आयकर, केरल	कोच्चि	(i) मुख्य आयकर आयुक्त, तिरुअनंतपुरम (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोच्चि -1 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोच्चि -2 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, त्रिचूर (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोझीकोड (vi) आयकर आयुक्त (टीडीएस), कोच्चि
81.	मुख्य आयकर आयुक्त, तिरुअनंतपुरम	तिरुअनंतपुरम	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, तिरुअनंतपुरम (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, कोट्टायम
82.	प्रधान मुख्य आयकर आयुक्त, उत्तर प्रदेश (पूर्व)	लखनऊ	(i) मुख्य आयकर आयुक्त, इलाहाबाद (ii) मुख्य आयकर आयुक्त, बरेली (iii) प्रधान आयकर आयुक्त आयकर, लखनऊ -1 (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, लखनऊ -2 (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, फैजाबाद

			(vi) आयकर आयुक्त (टीडीएस), लखनऊ
83.	मुख्य आयकर आयुक्त, इलाहाबाद	इलाहाबाद	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, इलाहाबाद (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, वाराणसी (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, गोरखपुर
84.	मुख्य आयकर आयुक्त, बरेली	बरेली	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, बरेली (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, मुरादाबाद
85.	प्रधान मुख्य आयकर आयुक्त, नागपुर	नागपुर	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, नागपुर -1 (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, नागपुर -2 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, नागपुर -3 (iv) प्रधान आयकर आयुक्त (टीडीएस), नागपुर
86.	प्रधान मुख्य आयकर आयुक्त, बिहार और झारखंड	पटना	(i) मुख्य आयकर आयुक्त, रांची (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, पटना -1 (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, पटना-2 (iv) प्रधान आयकर आयुक्त, मुजफ्फरपुर (V) प्रधान आयकर आयुक्त/आयकर आयुक्त, भागलपुर (vi) आयकर आयुक्त (टीडीएस), पटना
87.	मुख्य आयकर आयुक्त, रांची	रांची	(i) प्रधान आयकर आयुक्त/आयकर आयुक्त, रांची (ii) प्रधान आयकर आयुक्त/आयकर आयुक्त, जमशेदपुर (iii) प्रधान आयकर आयुक्त/आयकर आयुक्त, धनबाद (iv) प्रधान आयकर आयुक्त/आयकर आयुक्त, हजारीबाग



यह अधिसूचना 15 नवम्बर, 2014 से लागू होगी।

अधिसूचना सं. 5) /2014 फा.सं.187/35/2014-(आईटीए.1)

दीपशिखा

(दीपशिखा शर्मा)

निदेशक

नोट: - भारत के राजपत्र, असाधारण, भाग II, खंड-3, उपखंड-(ii) में दिनांक 31 जुलाई, 2001 को प्रकाशित मूल अधिसूचना सं. का.आ.733 (ई) दिनांक 31 जुलाई, 2001

सेवा में,

प्रबंधक,

भारत सरकार मुद्रालय,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के नजदीक)

नई दिल्ली।